

(b) whether any funds were provided to the Government of Madhya Pradesh during 1994-95 and 1995-96 under these heads; and

(c) if so, the amount thereof and the details thereof?

4 THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) No fund by the name of "Security Fund" exists on the Railways. However, funds for 'Security' are provided against minor head-100 under Demand No. 12-Miscellaneous Working Expenses. The sub-heads of account under this minor head are :-

- (i) 110-Railway Protection Force
- (ii) 120-Railway Protection Special Force.
- (iii) 130-Order Police
- (iv) 140-Miscellaneous Expenses.

(b) The allotment under these heads is made Railway-wise and not State-wise

(c) Does not arise

[English]

#### Appointments on Compassionate Ground

\*96. SHRI SOUMYA RANJAN Will the Minister of RAILWAYS be pleased to state

(a) whether a number of cases of appointment on compassionate ground are pending with the Railways for more than two years

(b) if so, the total number of such cases and the reasons therefor.

(c) the steps taken to provide employment to the dependent of the deceased railway employees and the time by which these cases are likely to be decided, and

(d) the number of such appointments made during the last two years?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (d) Delays in making compassionate appointments occur due to various reasons viz the wards being minor, legal cases pending in courts and non availability of suitable vacancies

The Zonal Railway Administrations have been instructed to make all out efforts to provide compassionate appointment to all eligible persons as early as possible within the guidelines laid down for the purpose

It is, however, difficult to fix any time limit for the appointment on compassionate grounds as the same depends upon several factors like availability of suitable vacancies, availability of eligible wards etc

The number of persons appointed on compassionate grounds during the last two years and the number of cases of compassionate appointment pending for more than two years is being collected and will be laid on the Table of the Sabha.

#### Late running of Trains

\*97. SHRI RAMCHANDRA VEERAPPA :  
SHRI V.M. SUDHEERAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government are aware of the frequent late running of trains specially the long distance trains;

(b) if so, the main reasons for late running of trains in the normal circumstances; and

(c) the steps taken to monitor the running of trains on schedule?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) to (c) It has always been the endeavour of the Railways to run trains punctually. However, on certain occasions, trains get detained due to accidents, agitations/bandhs, alarm-chain-pulling, miscreant activities, fog/bad weather, equipment failures, etc. and lose punctuality. The punctuality performance of Indian Railways has shown an improvement from 87.6% in 1994-95 to 89.2% in 1995-96

The Railways are however continuously making intensive efforts to maintain running of trains to their schedules. These efforts include:

1. Setting up of special cells to monitor punctuality at the Railway Board and Zonal Headquarters' level and also nominating nodal officers to maintain the punctuality of trains and redress grievances of rail customers
2. On the Zonal Railways a punctuality meeting is held everyday by GM with the Head of Departments to identify eliminate causes leading to late running of trains. Similarly in the Divisions, A punctuality meeting is held by DRM with Branch Officers
3. Special punctuality drives are carried out periodically. During these drives running of trains is personally monitored by senior officers who travel on the locomotives of trains

#### Technology Mission on Dairy Development

\*98. SHRIMATI VASUNDHARA RAJE Will the Minister of ANIMAL HUSBANDRY AND DAIRYING be pleased to state

(a) the year of the introduction of Technology Mission on Dairy Development.

(b) the States where this Mission has since been introduced and

(c) the development made in the dairy sector since the introduction of technology Mission in those States?

THE MINISTER OF STATE OF THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING IN THE MINISTRY OF AGRICULTURE (DR. RAGHUVANSH PRASAD SINGH) : (a) The Technology Mission on Dairy Development (TMDD) was launched by the Government of India in the year 1988.

(b) The Technology Mission on Dairy Development (TMDD) has been introduced in the following sixteen states :

Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Himachal Pradesh, Karnataka, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh, West Bengal and Pondicherry

(c) The progress made in the annual milk production in these States/Union Territory from 1987-88 to 1994-95 is as follows :

*Provisional Estimates of Milk Production*

(Thousand tonnes)		
State/UT	87-88	94-95
1. Andhra Pradesh	2807	4221
2. Bihar	2648	3250
3. Goa	25	31
4. Gujarat	2997	3650
5. Haryana	2558	4062
6. Himachal Pradesh	478	655
7. Karnataka	2189	3003
8. Madhya Pradesh	4272	5160
9. Maharashtra	2657	4811
10. Orissa	423	585
11. Punjab	4365	6215
12. Rajasthan	3911	4850
13. Tamil Nadu	3109	3694
14. Uttar Pradesh	8595	11321
15. West Bengal	2664	3240
16. Pondicherry	26	31
Total	43724	58779

To enhance the overall productivity of the dairy sector and increase the returns to the farmers, the Mission identified 28 research programmes covering animal breeding, feeding and management, product and process technology etc. and assigned them to the National Research Institutes, Agricultural Universities and NDDB. Twenty projects have been completed and other are progressing satisfactorily.

[Translation]

**Barauni Fertilizer Plant**

\*99 SHRI SHATRUGHAN PRASAD SINGH : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the condition of Barauni Fertilizer Plant has completely deteriorated;

(d) if so, the steps proposed to be taken by the Government for its reconstruction and revival; and

(c) the time by which these are to be implemented?

THE MINISTER STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) to (c). The capacity utilisation of the Barauni Unit of Hindustan Fertilizer Corporation Ltd. (HFC) has been low on account of frequent equipment breakdowns, design deficiencies, prolonged power cuts, ageing of the plant and constraints in the availability of raw materials and other inputs.

2. HFC as a company, including its Barauni unit, stands referred to the Board for Industrial & Financial Reconstruction (BIFR). The revival package for HFC, approved in principle by the Government in April 1995, inter-alia, envisaged the limited revamp of the Barauni unit. The funding arrangement for the fresh investment required for this package (Rs. 464.93 crore) could not be tied up. It has been decided to reformulate the revival package for HFC so as to make it acceptable to Financial Institutions. The final revival package would require the approval of BIFR, which is a quasi-judicial authority. In the meantime, the production in the Barauni unit is being sustained by extending budgetary support to HFC.

[English]

**Production of Fertilizers**

\*100 DR. G R SARODE : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether production of fertilizers has declined during the last three years;

(b) if so, the reasons therefor;

(c) the steps being taken by the Government to increase the production of fertilizers; and

(d) the details of the profit or loss incurred by each of the fertilizer unit during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b) The production of fertilizer nutrients since 1992-93 is given below

(In Lakh Tonnes)

Year	Nitrogen	Phosphate
1992-93	74.30	23.06
1993-94	72.31	18.16
1994-95	79.45	24.93
1995-96	87.77	25.58

During 1992-93, as a result of decontrol, the prices of phosphatic fertilizers rose sharply, leading to a decline in the consumption and production of phosphatic